

## Annexure – 3

Name of the corporate debtor: Marshall Breeders Private Limited; Date of commencement of CIRP: 15th May, 2024; List of creditors as on: 22nd August, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sr. No. | Name of creditor                             | Details of claim received |                 | Details of claim admitted |                 |                                     |                             |                        |                       | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any                                         |
|---------|----------------------------------------------|---------------------------|-----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|---------------------------------------------------------|
|         |                                              | Date of receipt           | Amount claimed  | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC |                            |                                                |                              |                                    |                                                         |
| 1       | Omkara Assets Reconstruction Private Limited | 28-05-2024                | 18,22,61,114.00 | 11,38,33,382.00           | Secured         |                                     |                             |                        |                       | 100.00                     |                                                |                              | 6,84,27,732.00                     | Insufficient proof of claim, hence part amount admitted |
| 2       |                                              |                           |                 |                           |                 |                                     |                             |                        |                       | -                          | -                                              | -                            | -                                  |                                                         |
| 3       |                                              |                           |                 |                           |                 |                                     |                             |                        |                       |                            |                                                |                              | -                                  |                                                         |
| 4       |                                              |                           |                 |                           |                 |                                     |                             |                        |                       |                            |                                                |                              | -                                  |                                                         |


